

Dhillon Aviation Pvt Ltd

LIST OF OPERATIONAL CREDITORS AS PER CLAIMS FILED AS AT 17.01.2022

S. No	Name of creditor	Type of creditor: FC/OC/Workmen/others	Claimed by Creditor			Claim Admitted			Claims Under Verification			Claims Not Admitted			Comment of IRP
			Total amount of Claim (INR)	Principal Claim	Interest	Total amount of Claim (INR)	Principal Claim	Interest	Total amount of Claim (INR)	Principal Claim	Interest	Total amount of Claim (INR)	Principal Claim	Interest	
1	AIRKING CHARTERS PRIVATE LIMITED	Operational Creditors	2,94,73,200	2,94,73,200	0	2,94,73,200	2,94,73,200	0	0	0	0	0	0	0	Admitted by IRP
2	D.BHALLA & ASSOCIATES CHARTERED ACCOUNTANTS	Operational Creditors	1,18,000	1,18,000	0	1,18,000	1,18,000	0	0	0	0	0	0	0	Admitted by IRP
3	HELIGO CHARTERS PVT.LTD.	Operational Creditors	11,68,10,411	7,20,25,681	4,47,84,730	5,82,81,277	5,82,81,277	0	5,85,29,134	1,37,44,404	4,47,84,730	0	0	0	
4	LOSS AIR MANAGEMENT PRIVATE LIMITED	Operational Creditors	1,42,85,926	76,24,902	66,61,024	65,64,892	65,64,892	0	77,21,034	10,60,010	66,61,024	0	0	0	
5	SIP TRAVELS	Operational Creditors	43,93,955	43,93,955	0	18,44,343	18,44,343	0	25,49,612	25,49,612	0	0	0	0	
6	UDIT MEHRA	Operational Creditors	4,97,825	4,97,825	0	4,97,825	4,97,825	0	0	0	0	0	0	0	
7	UNITED HELICHARTERS PVT.LTD.	Operational Creditors	2,27,92,009	2,27,92,009	0	2,18,72,590	2,18,72,590	0	9,19,419	9,19,419	0	0	0	0	
8	YATIH AIR SERVICES PVT LTD	Operational Creditors	50,82,236	50,82,236	0	49,56,997	49,56,997	0	1,25,239	1,25,239	0	0	0	0	
9	Aircab Aviation Private Ltd	Operational Creditors	3,71,349	3,71,349	0	3,05,036	3,05,036	0	66,313	66,313	0	0	0	0	
10	Ascend Aviation India Pvt. Ltd	Operational Creditors	2,74,867	2,74,867	0	2,74,867	2,74,867	0	0	0	0	0	0	0	
		Operational Creditors Total	19,40,99,778	14,26,54,024	5,14,45,754	12,41,89,027	12,41,89,027	0	6,99,10,751	1,84,64,997	5,14,45,754	0	0	0	

Note and Disclaimer : The Claims have been provisionally verified as per Tally data/ information provided by the Corporate Debtor, as the IRP does not have the complete information with him and is in the proc seeking/obtaining documents to ascertain the correctness of the documents/ information.

Kindly note that the IRP is having limited access to the books of accounts and supporting documents and is not having documentary evidences/ underlying invoices etc. to ascertain the details of the actual transactions and therefore, the claims have been provisionally admitted and are subject to change, depending upon further information/ documentary evidences Received by RP